

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 19th JULY, 2024, 02:30 P.M.

**IA(IBC)/79/GB/2024
IA(Comp. Act)/30/GB/2022
IA(IBC)/18/GB/2023**

In CP(IB)/2/GB/2023 merge with (TP No. 01/GB/2022)

**Present: 1. Hon'ble Member (Judicial), Shri Deep Chandra Joshi
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Walchandnagar Industries Ltd. Vs Green Valley Industries Ltd.
Under Section	U/s 9 of IBC, 2016

For Petitioner (s) : Mr. S. Jain, Adv.

For Respondent (s) : Ms. J. Kukreja, Adv.
: Mr. V. Jhunjhunwala, Adv.
: Ms. S. Katakey, Adv.

ORDER

IA(IBC)/18/GB/2023

Both sides counsel present. Pleadings are complete.

List for arguments on **23.08.2024**.

IA(Comp. Act)/30/GB/2022

Both sides counsel present. Pleadings are complete.

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IA(IBC)/79/GB/2024

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Pages 1 of 2

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Both sides Counsel present.

List the matter on **23.08.2024** along with the connected IAs.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
Deep Chandra Joshi
Member (Judicial)